

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 06th August, 2026

No. LJ(B) 48/2020/260 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers and confer them with powers of Executive Magistrate within Shillong, East Khasi Hills District with immediate effect until further orders -

1. Smti. Danida D. Syngai, MCS, Deputy Secretary, Home (Police) Department.
2. Smti. Twinkle S.R. Marak, MCS, Jt. Director, MATI.
3. Smti. Martina Lyttan, MCS, Deputy Secretary, Water Resources Department.
4. Shri. Lanalang K. Diengdoh, MCS, Deputy Secretary, Personnel & AR(B) Department.
5. Smti. Y.R. Mawlong, MCS, Deputy Secretary, General Administration Department.

Sd/-

(A.K. Sangma),

Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/260 -A,

Dated Shillong, the 06th August, 2026

Copy forwarded to:-

1. The Deputy Secretary to the Govt. of Meghalaya, Personnel & A.R.(A) Department, with reference No.PER.14/2011/Pt.VII/258, Dt. 06.08.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Deputy Commissioner, East Khasi Hills District, Shillong for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.